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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C M Rajendran & Another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Pvt Ltd + 5
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

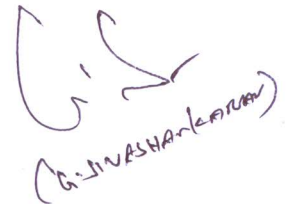
1. S. Manoj Kumar
(For B. Dhanaraj) For petitioners



2. S. Sathyaganesh Counsel for 3rd Respondent




3. M/s. Ramakrishnan Viraraghavan &
G. Siva Shankaran Counsel for R1, R2, R4, R5 and R6.



(G. SIVASHANKARAN)

ORDER

Shri B Dhanaraj, counsel for petitioner present. Shri G Sivasankaran, counsel for R2, R4, R5 & R6 and Shri S Sathyaganesh, counsel for R3 are present. Time extended at request for final hearing. Put up on 11.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)